

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Affinity Beauty Salon Pvt. Ltd. Date of Commencement of Liquidation: 28-08-2020; List of Stakeholders as on Date: 31-12-2020; Name of IP: Mr. Rohit Sehgal; Last 5 digitof registration number: 10953

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				114826799				NA
2	Liquidation costs incurred till date				166657				NA
3	Secured financial creditors	5	635120283	5	634664344		455939		Annexure 3
4	Unsecured financial creditors	14	455308613	14	454040975		1267638		Annexure 4
5	Operational creditors (Workmen)	0	0	0	0				NA
6	Operational creditors (Employees)	7	2436197	7	2436197				Annexure 6
7	Operational creditors (Government Dues)	2	320388221	2	320388221				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	18	119537325	18	72489163		47048162		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		46	1532790639	46	1599012356	0	48771739		